

1	2	3
21	Baldeva	1984-85
22	Pigut	1983-84
23	Bagad	-do-
24	Shingoda	1984-85
25	Rawal	-do-
26	Sani	-do-
27	Godabad	-do-
28	Amipur	VII Plan.
29	Ghodadhari	1984-85
30	Hiran	894-84
31	Jangadia	-do-
32	Bukhi	-do-
33	Wankleshwar Bhey	-do-
34	Rajwal	-do-
35	Mitti	-do-
36	Dam on Nani Vehial	VII Plan.
37	Lakhigam	1984-85
38	Kabutari	VII Plan
39	Sankara	-do-
40	Dholi	-do-
41	Umaria	1984-85
42	Shedhi Branch Extn.	VII Plan
43	Lift Irrigation Schemes from rivers and canals	VII Plan

II. *Irrigation Potential*

- (i) Totals of ultimate potential of 43 Medium irrigation projects 268.31 thousand hectares or 2.68 lakh hectares.
- (ii) Anticipated potential created upto June, 1983, from these 43 medium projects. 36.815 thousand hectares or 37 lakh hectares.

Unauthorised Construction of Houses on Land Allotted to W.H.S. Cooperative House Building Society

3597. SHRI KAMAL NATH: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 1345

on 30 November, 1981 regarding handing over of land allotted to WHS Cooperative House Building Society and also Unstarred Question No. 2347 on 18 October, 1982 regarding unauthorised construction of Houses on land allotted by WHS Cooperative House Building Society and state the reason.

for the delay in furnishing the information?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): Detailed clarifications had to be obtained from the DDA before replying to Unstarred Question No. 1345 on 30-11-81 as was stated in the implementation Statement for fulfilling the assurance given in respect of this Question.

As regards question No. 2347 for 18-10-82, the information was not received in time from the DDA for answering the Question on 13-10-82. However, the assurance given in respect of the question was fulfilled within the prescribed time limit of three months on receipt of the report from the DDA.

Meeting of Governing Body of ICAR

3598. SHRI SURYA NARAYAN SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a meeting of the Governing Body of I.C.A.R. was held on November 18, 1982;

(b) if so, the agenda discussed;

(c) decisions taken in the meeting;

(d) whether a 600 page report submitted to the Governing Body of the I.C.A.R. regarding affairs of the Sheep Institute was placed for discussion;

(e) if so, the main points of the report; and

(f) conclusions drawn on the basis of the report?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) The Jyotirmoy Basu Committee Report was discussed in the meeting.

(c) The recommendations of the Governing Body are still under consideration for taking final decisions thereon.

(d) Parts I, II and III of the Jyotirmoy Basu Committee Report were sent to the Members of the Governing Body for discussion in the meeting.

(e) High rate of mortality of Sheep at the Central Sheep & Wool Research Institute, Avikananagar (Rajasthan) and the Sheep Breeding Farm, Tal (Himachal Pradesh) and related matters like non-availability of vaccines and diagnostic agents in time, treatment of sick animals, post-mortem examinations, disposal of skins and wool, supply of feed and fodder, working of the All-India Coordinated Research Project on Sheep Breeding, write off of losses, etc. are the main points brought out in the report.

(f) No final conclusions on the report have been arrived at till now as brought out at part (c) above.

सिंचाई के अधीन भूमि

3599. श्री चतुर्भुज : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि देश में 31 दिसम्बर, 1982 के कितने हेक्टेयर भूमि में सिंचाई की जाती थी और इस भूमि में नलकूपों से सिंचाई की जाने वाली भूमि का अनुपात क्या है और कुल कितने हेक्टेयर भूमि अस्सिंचित है और तत्संबंधी ब्यौरा क्या है ?

सिंचाई मंत्रालय के राज्यमंत्री (श्रीराम निवास मिर्धा) : भूमि उपयोग सबंधी आंकड़ों का संकलन कृषि मंत्रालय द्वारा किया जाता है। अद्यतन आंकड़े वर्ष 1978-79 के लिए उपलब्ध हैं, जिनके अनुसार,

(1) निचल सिंचित क्षेत्र 37.96 मिलियन हेक्टेयर था ;